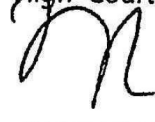


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to letter No. 2542/Accessibility Committee/DHC, dated 24.11.2023 of Hon'ble High Court of Delhi, New Delhi and in continuation to this office order No. 84284-314/F.1(3)/Gaz/2023, dated 27.10.2023, Ms. Kamlesh Wadhwa, Sr.PA/Branch In-Charge, E-Sewa Kendra-cum-Facilitation Center, Tis Hazari Courts, Delhi (Mobile No.9899642324) is hereby appointed as Nodal Officer for all branches of Central District, Tis Hazari Courts, Delhi, to render necessary assistance for escalating the requests of Persons with Disabilities, **with immediate effect.**

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


29.11.23
(NARROTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi
Dated 29 NOV 2023

No. 2230/52474-649 F.1(3)/Gaz/2023

Sub:-Utilizing the helpline of E-Sewa Kendra as accessibility helpline.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
4. The AO(J)/Branch In-Charge, Computer Branch, Tis Hazari Courts, Delhi, **for necessary compliance.**
5. The AO(J)/Branch In-Charge, E-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi, with the request to submit a compliance report to the Hon'ble Accessibility Committee of the Hon'ble High Court of Delhi/New Delhi.
6. The AO(J)/Branch In-Charge, all branches of Central District, Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi